

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

Date : 02.09.2022

**Review Application No. 20 of 2022  
And  
Misc. Application No. 764 of 2022  
In  
Appeal No. 550 of 2021**

Enchante Jewellery Ltd.

.....Applicant  
(Org. Appellant)

Versus

BSE Ltd.

...Respondent

Ms. Tasneem Khatau, Advocate with Mr. Gautam Tiwari, Advocate  
i/b Probus Legal for the Applicant.

Mr. Tomu Francis, Advocate with Ms. Zarnaab Aswad, Advocate i/b  
Khaitan & Co. for the Respondent.

ORDER :

1. List on September 12, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

02.09.2022  
PTM